

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1478/2020**

This the 16<sup>th</sup> day of February, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Dr. Jahangir Rashid Beigh (age 37 years) S/o Ab. Rashid Beigh, R/o H. No. 105 Sir Syed Colony, Upper Soura, Buchpora, Srinagar.
2. Dr. Syed Maqbool Ahmad Shah (age 38 years) S/o Syed Haider Shah R/o Alamgari Bazar, Srinagar.

.....Applicants

(Advocate: Mr. Ashish Sharma)

**Versus**

1. State of J&K through Chief Secretary, to Govt. Civil Secretariat, Srinagar/Jammu.
2. Sher-i-Kashmir Institute of Medical Sciences, Soura Srinagar, through its Director.
3. Apical Selection Committee, through its Member Secretary (Director, Sher-i-Kashmir Institute of Medical Sciences, Soura Srinagar).

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Jammu. It is submitted by the learned counsel for the

applicant as well as by Mr. Amit Gupta, learned A.A.G. for respondents that the applicants are challenging the recommendations of Apical Selection Committee, Sher-i-Kashmir Institute of Medical Sciences, Soura, Srinagar.



As such, this Tribunal has no jurisdiction to hear the case.

2. Contention of both the learned counsel for the applicant and learned A.A.G. has force and it is to be accepted. The institute 'Sher-i-Kashmir Institute of Medical Sciences' has not been brought within the jurisdiction of this Tribunal by notification to be issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.

3. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar to be placed before the Hon'ble Bench for further orders.

4. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar on 12.03.2021.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/